

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00050/2017

Jabalpur, this Friday, the 27th day of April, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Subharanjan Mohanty, S/o Late Shri Haramohan Mohanty,
Currently posted as Recovery Officer, Debts Recovery Tribunal,
Jabalpur, Aged about 49 years, Permanent, R/o Q.No.-IV/20,
TTC Colony, Ridge Road, Jabalpur, M.P., Pin-482001 -Applicant

(By Advocate –**Shri Ishan Soni**)

V e r s u s

1. Union of India, through Secretary,
Ministry of Finance, Government of India,
3rd Floor Jeevandeep Building, Sansad Marg,
New Delhi-110001
2. Head of the Department, Debt Recovery Tribunal,
Civil Lines, Jabalpur, M.P.-482001
3. Registrar, Debt Recovery Tribunal,
Civil Lines, Jabalpur, M.P.-482001
4. Deepak Pachori, S/o Late Munna Lal Pachori,
R/o H.No. 778, Vijay Nagar, Near Khandelwal Point,
Jabalpur, M.P.-482001 **-Respondents**

(By Advocate –**None for respondents Nos. 1 to 3**
Shri Amardeep Gupta proxy counsel for Shri Manoj Sharma
for respondent No.4)

O R D E R (ORAL)

By Navin Tandon, AM:-

Misc. Application No. 200/00498/2018 has been filed by the
applicant for withdrawal of the Original Application.

2. He submits that during the pendency of the instant O.A. the applicant has been promoted to the post of Section Officer. Therefore, the applicant prays to withdraw this Original Application with liberty to file fresh if any grievance persists.

3. Accordingly, the Original Application is disposed of as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**

rn

**(Navin Tandon)
Administrative Member**